Shri S. C. Samanta: In October, 1955, the hon. Minister invited Members of Parliament from West Bengal and they suggested that a separate hospital should be set up for the T. B. patients. May I know whether any action has been taken in the matter?

Shri Mehr Chand Khanna: What we have done is this. I am taking advantage of the existing hospitals. About 100 beds are being provided in the Niramoy hospital and 50 in Kancharapara. We have a scheme under consideration for 200 beds in Panduabeshwar. In addition to that, we are taking steps for providing some beds in the new T.B. sanatoria that are being set up in Orissa and Assam. These are over and above the hospital arrangements.

Shri S. C. Samanta: Over and above the hospital arrangements, may I know whether any segregation treatment arrangement has been made since 1955?

Shri Mehr Chand Khanna: If the hon. Member has any particular case in view, or any particular camp, I shall certainly have it looked into.

Mr. Speaker: Next question.

Shri Sadhan Gupta: 293.

The Deputy Minister of External Affairs (Shri Anil K. Chanda): The hon. Prime Minister was to have answered this "question. Unfortunately he has been held up. Would it be possible to postpone this question for a while?

Mr. Speaker: I will call this question later.

Shri Sadhan Gupta: Later today?

Mr. Speaker: Today. As soon as he comes. Next question.

Agricultural Income in Kerala State

*294. {Shri Punnoose: Shri V. P. Nayar:

Will the Minister of Commerce and Consumer Industries be pleased to state:

- (a) what is the estimated total annual agricultural income from the areas now falling in the Kerala State including the income from the plantation industry; and
- (b) what is the total of such income from Estates owned by Foreign Companies?

The Minister of Consumer Industries (Shri Kanungo): Information is being collected and will be laid on the Table of the House.

Shri Punnoose: The information asked for is the total income. May I know whether the Government can supply us that information with regard to the area of rubber and tea plantation in Kerala?

Shri Kanungo: Yes; that is easy. But the question was for the total income from agriculture which requires rather a larger and careful enquiry.

Dr. Rama Rao: The information under part (b) could have been given. This relates to foreign companies. They publish their reports.

Shri Kanungo: This is what I said. If the question was regarding the area of plantation, it could have been asnwered easily.

Mr. Speaker: I must have put it down as an funstarred question. It has escaped into the starred list. Next question.

International Airport New Delhi

*295. $\begin{cases} Shri D. C. Sharma: \\ Shri Ram Krishan: \end{cases}$

Will the Minister of Communications be pleased to refer to the reply given to Starred Question No. 2138 on the 13th September, 1956 and state:

- (a) whether Government have taken a final decision for the construction of an international airport at Delhi; and
- (b) if so, the nature of the decision taken?

The Minister in the Ministry of Communications (Shri Raj Bahadur):
(a) The matter is at present under the consideration of the Ministry of Defence since it involves the future of the Palam aerodrome which is under the control of that Ministry.

(b) Does not arise.

Shri D. C. Sharma: May I know whether the Ministry of Communications has sent any note on the subject to the Ministry of Defence and if so, what is the nature of the note?

Shri Raj Bahadur: Several notes have been exchanged on the problem. The crux of the problem is that we want a proper site for boh the civil international aerodrome as well as for the Air Force aerodrome.

Shri D. C. Sharma: May I know if any decision has been taken so far as the location is concerned?

Shri Raj Bahadur: Several sites have been surveyed. But, the question still remains whether any suitable site could be found.

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Shri D. C. Sharma . May I know whether the cost of construction of the aerodrome will be shared by the Ministries of Communications and Defence or will it be only the concern of the Ministry of Defence?

Oral Answers

Shri Raj Bahadur: That is also a question on which I cannot say anything at the moment. Finance is an important thing. We have got to look at the provision made for the construction of new aerodromes in the Second Five Year Plan.

Mr. Speaker: From one pocket to the other pocket.

Shri Joachim Alva: It will not merely be a matter of consulting the Ministry of Defence. Will the Civil Aviation Ministry take note of the requirements of the Ministry of Defence in constructing the aerodrome?

Shri Raj Bahadur : An international aerodrome will be for international air transport. The requirements of the Air Force will have to be looked after in their own way.

Mr. Speaker: If it is possible, it will be useful for military purposes also. The lay Members of Parliament may be informed of any expert knowledge that the hon. Minister may have. The hon. Member wanted to know, if such an aerodrome, over which a large sum of money is going to be spent is constructed, with special housing accommodation etc. whether it will be useful for purposes of civil aviation as well as the military.

Shri Raj Bahadur: May I submit that, in case it were possible for the Air Force as well as the Civil Aviation to use the same airport for international air transport service and Air Force purposes, perhaps this question would not have arisen and we could have both carried on with the Palam airport. The need is that we should have a separate aerodrome for international air traffic purposes and a separate one for the Air Force. So this question of the development of Palam airport and the selection of a new site has arisen.

Trade with East Germany

*297. Shri D. C. Sharma: Will the Minister of Commerce and Consumer Industries be pleased to state

- (a) the main articles of import from and export to East Germany at present; and
- (b) the steps taken by Government to increase the volume of trade with this country?

The Minister of Trade (Shri Karmarkar): (a) A statement is placed on the Table of the House. [See Appendix II, annexure No. 32].

- (b) (i) ATTrade Agreement was entered into with East Germany in October, 1954 and was renewed on the 8th October, 1956, for a further period of three years.
- (ii) India participated in the Leipzig fair held in the spring of 1956.
- (iii) The State Trading Corporation is maintaining close liaison with the East German Trade Representation in New Delhi.

Shri D. C. Sharma: From the statement I find that the principal commodities exported to East Germany are mainly raw materials. May I know if anything is being done to increase the export of processed and manufactured things to East Germany?

Shri Karmarkar: I am rather surprised at the question. Among the exports my hon. elderly friend will find coir manufactures, and handicrafts. These are certainly not raw materials. He will agree that hides and skins is also a processed thing. It is not raw skin. Our policy is to send processed goods. I agree with the suggestion of my hon friend and our effort is always to send our processed goods as much as possible. But, our main earners are in a sense comparatively less processed goods.

Shri D. C. Sharma: Out of the seven commodities given here, there are four commodities which are raw; iron ore, mica, pepper and other things. I think the balance is in favour of raw things. Therefore I wanted to know what is being done to increase the export of manufactured things to this country. And I want to know the value of exports of handicrafts to this country in the last

Mr. Speaker: How many questions in the same question.

Shri Karmarkar: I will try to answer because he is a senior member and it may raise misapprehension.

The difficulty is, as the hon. Member knows, the composition of much of our export has necessarily got to be what we call unprocessed goods, because there is much more of it than we need for our present purposes. We do not make pepper into powder but export pepper to America and Canada. Besides our attempt to enlarge the scope of processed goods. to enlarge the scope of processed goods, it is in our own interest to send out partly processed goods, as otherwise we will have a surfeit of them here.

सरकारी स्टेशनरी (लेखन सामग्री) विभाग

*३०२. भी स्व० चं० सोविया : न्या निर्माण, आबास और सम्भरण मंत्री यह बताने की कूपा करेंगे कि :